

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

ITEM NO.39

Writ Petition(s)(Criminal) No(s). 420/2025

RAMKIRAT MUNILAL GOUD

Petitioner(s)

VERSUS

STATE OF MAHARARASHTRA

Respondent(s)

FOR ADMISSION

IA No. 260097/2025 - EXEMPTION FROM FILING O.T.

ITEM NO.61

Writ Petition(s)(Criminal) No(s). 436/2025

TO BE TAKEN UP ALONG WITH ITEM NO. 39 I.E. W.P.(CrI.) No. 420/2025]
... FOR ADMISSION

WITH

W.P.(CrI.) No. 437/2025 (X)

FOR ADMISSION

IA No. 268470/2025 - EXEMPTION FROM FILING O.T.

Date : 27-10-2025 This matter was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE VIKRAM NATH

HON'BLE MR. JUSTICE SANDEEP MEHTA

For Petitioner(s) :

ITEM NO.39

Mr. Gopal Subramaniam, Sr. Adv.

Mr. Mihir Samson, Adv.

Ms. Shreya Rastogi, Adv.

Mr. Yash S. Vijay, AOR

Mr. Khush Aalam Singh, Adv.

Ms. Navleen Kaur Saluja, Adv.

Mr. Pavan Bhushan, Adv.

Mr. Raghav Kohli, Adv.

Mr. Adnan Yousuf, Adv.

Mr. J.s. George, Adv.

Mr. Shikhar Aggarwal, Adv.

For Petitioner(s) :

ITEM NO.61

Mr. Gopal Subramaniam, Sr. Adv.
Mr. Gopal Sankaranarayanan, Sr. Adv.
Mr. Prateek K Chadha, AOR
Ms. Shreya Rastogi, Adv.
Mr. Pavan Bhushan, Adv.
Ms. Trisha Chandran, Adv.
Ms. Madhunika Varadarajan, Adv.
Mr. Vishal Sinha, Adv.
Mr. Raghav Kohli, Adv.
Mr. Adnan Yousuf Bhat, Adv.
Mr. Js George, Adv.
Mr. Sreekar Aechuri, Adv.
Ms. Surbhi Soni, Adv.
Mr. Aniket Chauhaan, Adv.

Ms. Anitha Shenoy, Sr. Adv.
Ms. Maulshree Pathak, AOR
Ms. Shreya Rastogi, Adv.
Ms. Kavana Rao, Adv.

For Respondent(s) :

**UPON hearing the counsel the Court made the following
O R D E R**

**Issue notice, returnable on 24th November,
2025.**

**We would request the learned Attorney General
or learned Solicitor General to assist this Court in
these matters.**

**Registry may, accordingly, inform both the Law
Officers within a week from today along with a copy
of this order.**

**(SONIA BHASIN)
ASSISTANT REGISTRAR-CUM-PS**

**(RANJANA SHAILEY)
ASSISTANT REGISTRAR**